

ORISSA HIGH COURT

FILING REPORT AS ON :24/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0009675/2023	VIKASH KUMAR VS STATE OF ODISHA	DEBASIS SWAIN VS	SAHADEV KHUNTA /303 /2023 () //
2	BLAPL/0009676/2023	B. DURJYODHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GOLANTHARA (BERHAMPUR) /242 /2023 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(Ganjam) Spl/0000035/2023
3	BLAPL/0009677/2023	DHARAM HARIJAN VS STATE OF ODISHA	PVS NANAJI ACHARY VS	JEYPORE MAHILA /71 /2023 () //
4	BLAPL/0009678/2023	TAME @ DUDARI KHILLA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	PADWA /47 /2020 () //
5	BLAPL/0009679/2023	SAMARESH BAIN VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MAIDALPUR /80 /2023 () //
6	BLAPL/0009680/2023	LABA PAIKA VS STATE OF ODISHA	DEVAVSIS MOHANTY VS	JEYPORE SADAR /383 /2022 () //
7	BLAPL/0009681/2023	CHAITANYA CHHATRIA @ MUNU CHHATRIA VS STATE OF ODISHA	JAGABANDHU SAHU VS	DEOGAON /140 /2023 () //
8	BLAPL/0009682/2023	DEBA MADKAMI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /180 /2020 () //
9	BLAPL/0009683/2023	TULARAM @ TULA TANDI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	KOMNA PS /129 /2022 () //
10	BLAPL/0009684/2023	KUNU SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /67 /2023 () //
11	BLAPL/0009685/2023	KALIA @ LALAT KUMAR PANDIT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TANGI (KHURDA) /527 /2023 () //

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12	BLAPL/0009686/2023	RAHUL BHASKAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /58 /2023 () //
13	BLAPL/0009687/2023	SANJIT BAROI VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /185 /2023 () //
14	BLAPL/0009688/2023	SANJAY BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	SALIPUR /56 /2021 () //
15	BLAPL/0009689/2023	PEDDISHETTI RAMANA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CHITRAKONDA /11 /2023 () //
16	BLAPL/0009690/2023	MD. GOLU KHAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	PLANTSITE /27 /2023 () //
17	BLAPL/0009691/2023	TUMAN PRASAD PANDEY @ CHHOTU @ TUMMAN PANDEY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	PLANTSITE /14 /2022 () //
18	BLAPL/0009692/2023	JAYADAS HIAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MALKANGIRI /428 /2022 () //
19	BLAPL/0009693/2023	BISWAJIT MADHU VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /185 /2023 () //
20	BLAPL/0009694/2023	SOHANI SINGH VS STATE OF ODISHA	GEETANJALI MAJHI VS	HATIBARI /53 /2023 () //
21	BLAPL/0009695/2023	KRUSHNA MOHAN GOCHHAYAT @ MILU VS STATE OF ODISHA	BISWAJIT SAHOO VS	NAYAGARH SADAR /93 /2023 () //
22	BLAPL/0009696/2023	GANESWAR SAHU @ SAHOO VS STATE OF ODISHA	BISWAJIT SAHOO VS	FATEGARH /206 /2020 () //
23	BLAPL/0009697/2023	RABINDRA MAJHI @ RABI	MANAS KUMAR CHAND	NIRAKARPUR /95 /2023

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0009698/2023	NILAMANI TOPPO	NITYANANDA MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0009699/2023	RABINDRA PRADHANI	SUCHIT KUMAR NAYAK	BOIPARIGUDA /60 /2021
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0009700/2023	ABHIRAM NAYAK	JIBARDHAN MENDALI	DHANUPALI /74 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0009701/2023	SANJAYA MULLI	SANTOSH KUMAR MAHANTY	BUGUDA /493 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0009702/2023	PABAN MISHRA	BISWAJIT RANJAN TRIPATHY	BOUDH /204 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0009703/2023	SULOCHANA KARJEE	BISWAJIT RANJAN TRIPATHY	KASINAGAR /60 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0009704/2023	BHOLA SWAIN	MANAS KUMAR CHAND	CHHENDIPADA /415 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0009705/2023	RAJU MAJHI	TARA PRASAD MOHAPATRA	MUDANPUR RAMPUR /102 /2023
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0009706/2023	PRADEEP PALA	ACHYUTANANDA PATTANAIAK	KHURDA ROAD G.R.P.S. /74 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0009707/2023	BISWAMBER JENA	PRADYUS KUMAR PARHI	KHANTAPADA /185 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0009708/2023	SAIRA MONDAL	SHUBHENDU KUMAR PARIDA	/ /0
		VS	VS	()

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35	BLAPL/0009709/2023	STATE OF ODISHA KAILASH SAHU VS	JAGABANDHU SAHU VS	// AGALPUR /79 /2023 ()
36	BLAPL/0009710/2023	STATE OF ODISHA MARSHAL LIMA VS	TUKUNA KUMAR MISHRA VS	// ADVA /92 /2023 ()
37	BLAPL/0009711/2023	STATE OF ODISHA SIBA SINGH VS	KRUSHNA CHANDRA MOHANTY VS	// BANGRIPOSI /61 /2022 ()
38	BLAPL/0009712/2023	STATE OF ODISHA RAMAKANTA NAYAK @ MILU NAIK VS	MANAS KUMAR CHAND VS	// CHHENDIPADA /415 /2022 ()
39	BLAPL/0009713/2023	STATE OF ODISHA SRIRAM MARANDI VS	DALIRANI BEHURAY VS	// KHUNTA /294 /2022 ()
40	BLAPL/0009714/2023	STATE OF ODISHA LAXMAN VS	CHANDANA MISHRA VS	// / /0 ()
41	BLAPL/0009715/2023	STATE OF ODISHA MD. NASIM @ GUDDU VS	DHIRENDRA KUMAR MOHAPATRA VS	// SUNDARGARH TOWN /198 /2023 ()
42	BLAPL/0009716/2023	STATE OF ODISHA SWAGAT KUMAR PANDA VS	SAPAN KUMAR LENKA VS	// G.R.P.S. /32 /2023 ()
43	BLAPL/0009717/2023	STATE OF ODISHA MD. ALQUMA @ ALQUAMA VS	SUSIL KUMAR PATNAIK VS	// CHAMPUA /80 /2023 ()
44	BLAPL/0009718/2023	STATE OF ODISHA SAHEJADA AZIMUDDIN KHAN VS	MD. GOLAM MADANI VS	// PURUNABAZAR /96 /2023 ()
45	BLAPL/0009719/2023	STATE OF ODISHA SANJAY MOHAPATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// / /0 () //

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46	BLAPL/0009720/2023	MAZU @ MASIRUDDIN KHAN VS STATE OF ODISHA	MD. GOLAM MADANI VS	PURUNABAZAR /96 /2023 () //
47	BLAPL/0009721/2023	TITU PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	Maitri Vihar PS /205 /2023 () //
48	BLAPL/0009722/2023	BAPI BAROI VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /185 /2023 () //
49	BLAPL/0009723/2023	ALOK SENAPATI VS STATE OF ODISHA	PRAFULA KUMAR KHATEI VS	KHURDA ROAD G.R.P.S. /72 /2023 () //
50	BLAPL/0009724/2023	SALMAN KHAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /208 /2023 () //
51	BLAPL/0009725/2023	NIROJ SHARMA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	POTTANGI /89 /2022 () //
52	BLAPL/0009726/2023	BIJAY KUMAR MALIK VS STATE OF ODISHA	GURUPRASAD BEHERA VS	SAHADEV KHUNTA /303 /2023 () //
53	BLAPL/0009727/2023	BULU @ PRADEEP SATAPATHY VS STATE OF ODISHA	GURUPRASAD BEHERA VS	SAHADEV KHUNTA /303 /2023 () //
54	BLAPL/0009728/2023	DAMBARUDHARA KHILA VS STATE OF ODISHA	PVS NANAJI ACHARY VS	NANDAPUR /59 /2018 () //
55	BLAPL/0009729/2023	SUKANTA NAYAK @ PUA VS STATE OF ORISSA	GYANA RANJAN DHAL VS	CAPITAL P.S. /2 /2023 () //
56	BLAPL/0009730/2023	CHARAN PARIDA @ DURJADHAN PARIDA VS STATE OF ORISSA	GYANA RANJAN DHAL VS	LAXMISAGAR P.S. /221 /2023 () //
57	CMAPL/0000623/2023	SAFIRAN BIBI	ADV	//

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		VS	VS	0
58	CMAPL/0000624/2023	SURENDRA PRUSTY KRUSHNA CHANDRA PANIGRAHI	ADV.	//
		VS	VS	0
59	CMAPL/0000625/2023	COMMNR. CUM SECY. SKILL DEVELOPMENT AND TECHNOLOGY DEPT., ODISHA , BBSR SRIPRAKASH SWAIN	MANAS KUMAR SWAIN	//
		VS	VS	0
60	CMAPL/0000626/2023	STATE OF ODISHA JAYANTI PRADHAN	MANAS KUMAR SWAIN	//
		VS	VS	0
61	CMP/0000967/2023	STATE OF ODISHA MALAYA MAJHI	SANJIV JOSHI	//
		VS	VS	0
62	CMP/0000968/2023	BAIBASUTA GAUD MANJULATA ROUT @ BEWA	SUDHANSU SEKHAR JENA	//
		VS	VS	0
63	CMP/0000969/2023	SECRETARY, GENERAL ADMIN ISTRATION DEPT., BBSR BHAGAT MAHAKUD	TRILOCHAN NANDA	//
		VS	VS	0
64	CMP/0000970/2023	JUDHISTHIR MAHAKUD JAGADISH SAHU	AMIT PRASAD BOSE	//
		VS	VS	0
65	CMP/0000971/2023	MANDODARI SAHU AMIT SHARMA	AMIT PRASAD BOSE	//
		VS	VS	0
66	CMP/0000972/2023	RAKESH KUMAR SHARMA SAUDAMINI BEHERA	SONITA BISWAL	//
		VS	VS	0
67	CMP/0000973/2023	GOURANGA CHARAN JENA AMIT SHARMA	AMIT PRASAD BOSE	//
		VS	VS	0
68	CMP/0000974/2023	RAKESH KUMAR SHARMA RAGHUNATH SAHU	JYOTI RANJAN DEO	//
		VS	VS	0

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69	CMP/0000975/2023	GOBARDHAN MEHER AJIMUDDIN ALLI KHAN VS HEMAYAT ALLI KHAN	PADMANAV BHUTIA VS	// // 0 //
70	CONTC/0006321/2023	SUBHRAJIT BARIK VS NIRANJAN BARIK, O.E.S.	ADV VS	// 0 //
71	CONTC/0006322/2023	SATYA NARAYAN MUKHI VS KRUSHNA CHANDRA NAYAK	ADV VS	// 0 //
72	CONTC/0006323/2023	BAIKULI MOHANTY VS ANU GARG, COMMNR. CUM SECY., WATER RESOURCES DEPT.	ADV. VS	// 0 //
73	CONTC/0006324/2023	INDIRA PRIYADARSHINI PATNAIK VS BENUDHAR SABAR, O.A.S.	ADV VS	// 0 //
74	CONTC/0006325/2023	PRATIMA RATH VS CHINMAYEE BISWAL, ADM, JAGATSINGHPUR	ASUTOSH SAHOO VS	// 0 //
75	CONTC/0006326/2023	KARMU MAJHI VS REGHU G. (IAS)	ADV. VS	// 0 //
76	CONTC/0006327/2023	PREMALATA SATAPATHY VS ASWATHY S., IAS	ADV. VS	// 0 //
77	CONTC/0006328/2023	SABITA SATAPATHY VS ASWATHY S., IAS	ADV. VS	// 0 //
78	CONTC/0006329/2023	GOLAK BIHARI DAS VS ASWATHY S., IAS	ADV. VS	// 0 //
79	CONTC/0006330/2023	SUKANTI PRABHA PATI VS ASWATHY S., IAS	ADV. VS	// 0 //

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80	CONTC/0006331/2023	ASHOK KUMAR DAS VS ASWATHY S., S AND ME DEPT., ODISHA, BBSR.	ASHOK DAS VS	// 0
81	CONTC/0006332/2023	BIBHUTI BHUSAN MISHRA VS ANU GARG, I.A.S	ADV VS	// 0
82	CONTC/0006333/2023	SUGYANI CHARAN DASH VS ANU GARG, I.A.S	ADV. VS	// 0
83	CONTC/0006334/2023	JOGESWAR DHARUA VS SUSHIL KUMAR LOHANI, IAS	ADV. VS	// 0
84	CONTC/0006335/2023	SANKARSAN MISHRA VS ANU GARG, I.A.S	ADV. VS	// 0
85	CONTC/0006336/2023	SUKRU BARIK VS ANU GARG, I.A.S	ADV. VS	// 0
86	CONTC/0006337/2023	PRAMUKHA BISHI VS SUSHIL KUMAR LOHANI, IAS.	ADV. VS	// 0
87	CONTC/0006338/2023	NABAKISHORE DASH VS ANU GARG, I.A.S	ADV. VS	// 0
88	CONTC/0006339/2023	KUMUDINI BAG VS ASWATHY S., IAS.	ADV. VS	// 0
89	CONTC/0006340/2023	SARAT CHANDRA MISHRA VS ANU GARG, I.A.S	ADV. VS	// 0
90	CONTC/0006341/2023	PRAVAKAR MISHRA VS ANU GARG, (I.A.S)	ADV. VS	// 0
91	CONTC/0006342/2023	SUJAN CHANDRA MOHANTY	ADV.	//

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		VS	VS	0
92	CONTC/0006343/2023	ANU GARG, I.A.S BASANTA KUMAR SAHOO	ADV.	//
		VS	VS	0
93	CONTC/0006344/2023	ANU GARG, (I.A.S) BHAGIRATHI SAMAL	ADV.	//
		VS	VS	0
94	CONTC/0006345/2023	ANU GARG, I.A.S RAMA CHANDRA MISHRA	ADV.	//
		VS	VS	0
95	CONTC/0006346/2023	ANU GARG, (I.A.S) JAGABANDHU TRIPATHY	ADV.	//
		VS	VS	0
96	CONTC/0006347/2023	ANU GARG, (I.A.S) DILESWAR MISHRA	ADV.	//
		VS	VS	0
97	CONTC/0006348/2023	ANU GARG, (I.A.S) BIRABAR BEHER	ADV.	//
		VS	VS	0
98	CONTC/0006349/2023	ANU GARG, (I.A.S) HARA MOHAN MISHRA	ADV.	//
		VS	VS	0
99	CONTC/0006350/2023	ANU GARG, (I.A.S) RATNAKAR SAHOO	ADV.	//
		VS	VS	0
100	CONTC/0006351/2023	ANU GARG, IAS AKASH PUTEL	ADV.	//
		VS	VS	0
101	CONTC/0006352/2023	DR. ARABINDA KUMAR PADHEE, IAS SUSANTA KUMAR SAMAL	ADV	//
		VS	VS	0
102	CONTC/0006353/2023	GOPINATH KUANAR, COLLECTOR CUM AUTHORIZED OFFICER, JAIPUR MANJULATA DORA	GYANALOKA MOHANTY	//
		VS	VS	0

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103	CONTC/0006354/2023	DR. DOLAMANI PATEL, CHIEF DIST. MEDICAL OFFICER, JHARSUGUDA SUSHIL KUMAR NANDA VS	GYANALOKA MOHANTY VS	// // ()
104	CONTC/0006355/2023	DR. DOLAMANI PATEL, CHIEF DIST. MEDICAL OFFICER, JHARSUGUDA BALARAM DASH VS	ADV VS	// // ()
105	CONTC/0006356/2023	ASWATHY S, I.A.S. HRUSHIKESH MISHRA VS	ADV. VS	// // ()
106	CONTC/0006357/2023	DR. ARABINDA KUMAR PARHI , HIGHER EDUCATION DEPT., BBSR SANTOSH KAIBARTA VS	ADV VS	// // ()
107	CONTC/0006358/2023	NARAHARI SETHI, HIGHER EDUCATION, BBSR BALAKRUSHAN NISHANKA VS	SANJIB KUMAR BHANJADEO VS	// // ()
108	CRLA/0000948/2023	ANU GARG, IAS RAJ KISHORE SAHU VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
109	CRLA/0000949/2023	STATE OF ODISHA(VIG.) P. KAMA RAJU REDDY VS	AKASH BHUYAN VS	// // ()
110	CRLA/0000950/2023	STATE OF ODISHA KETAN KHUNTIA VS	PRAFULLA KUMAR BISWAL VS	// // ()
111	CRLA/0000951/2023	STATE OF ODISHA KETAN KHUNTIA @ KETAN VS	PRAFULLA KUMAR BISWAL VS	// // ()
112	CRLMC/0003836/2023	STATE OF ODISHA RAJIB CHHANJAN VS	DIBYA PRAKASH MISHRA VS	// // ()
113	CRLMC/0003837/2023	STATE OF ODISHA KUMAR SRIRAM VS	SOUBHAGYA KUMAR DASH VS	// // ()
		STATE OF ODISHA		//

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114	CRLMC/0003838/2023	DUHSASAN BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	CHANDRASEKHARPUR /93 /2023 () //
115	CRLMC/0003839/2023	BIJAY KUMAR PATRA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// /0 ()
116	CRLMC/0003840/2023	BIJAY KUMAR PATRA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// /0 ()
117	CRLMC/0003841/2023	PRAVATA KUMAR DALEI VS STATE OF ODISHA	BISWARANJAN DALAI VS	// KHANDAPARA /100 /2022 ()
118	CRLMC/0003842/2023	ALOK KUMAR SINGH @ ALOK SINGH VS STATE OF ODISHA	KARUNAKAR RATH VS	// G.R.P.S.BALASORE /62 /2019 ()
119	CRLMC/0003843/2023	KASHYAP @ KASHYAPA TANDIA VS STATE OF ODISHA	BHABANI PRASAD PRADHAN VS	// BAUNISUNI /129 /2021 ()
120	CRLMC/0003844/2023	SURENDRA SAHU@ SURENDRA KUMAR MOHAPATRA VS STATE OF ODISHA	BHABHAYA KUMAR PARIDA VS	// /0 ()
121	CRLMC/0003845/2023	MAHENDRA KUMAR MODI @ MAHENDRA MODI VS STATE OF ODISHA	PRATIK DASH VS	// PURIGHAT /2252 /2022 ()
122	CRLMC/0003846/2023	KISHORE CHANDRA JENA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// CHAULIAGANJA /129 /2015 ()
123	CRLMC/0003847/2023	MD. JAMIL VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// KUTRA /45 /2023 ()
124	CRLMC/0003848/2023	MD. SALMAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// KUTRA /47 /2023 ()
125	CRLMC/0003849/2023	MD. SALMAN	DHIRENDRA KUMAR MOHAPATRA	// KUTRA /46 /2023

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		VS	VS	()
126	CRLMC/0003850/2023	STATE OF ODISHA MD. SHARUP	DHIRENDRA KUMAR MOHAPATRA	// /48 /2023
		VS	VS	()
127	CRLMC/0003851/2023	STATE OF ODISHA MD. SUKHAL @ MAHAMMAD MAUJUD @ MD. MAJUD	DHIRENDRA KUMAR MOHAPATRA	// BARGAON /72 /2023
		VS	VS	()
128	CRLMC/0003852/2023	STATE OF ODISHA THABIRA BHOI	MOHENDRA KUMAR MOHAPATRA	// KORAPUT VIGILANCE /10 /2021
		VS	VS	()
129	CRLMC/0003853/2023	STATE OF ODISHA(VIG.) SATA @ SATYANANDA JENA	MANAS CHAND	// TANGI (KHURDA) /356 /2023
		VS	VS	()
130	CRLMC/0003854/2023	STATE OF ORISSA SAIKH SAMIULLA @ SAIKH SAMIULLA @ MUNA	MANAS CHAND	// KHURDA P.S. /319 /2018
		VS	VS	()
131	CRLMC/0003855/2023	STATE OF ODISHA P. GOPAL KRISHNA	SOUMYA RANJAN MOHANTY	// GOLANTHARA (BERHAMPUR) /371 /2022
		VS	VS	()
132	CRLMC/0003856/2023	STATE OF ODISHA BISWARANJAN DHAL @ JULU	SUSHANTA KUMAR JOSHI	// BALASORE TOWN /220 /2010
		VS	VS	()
133	CRLMC/0003857/2023	STATE OF ODISHA NILAM KUMAR SWAIN	SOUGAT DASH	// CHANDRASEKHARPUR /481 /2022
		VS	VS	()
134	CRLMC/0003858/2023	STATE OF ODISHA SANJAYA KUMAR AGRAWAL	JNYANANANDA PANDA	// / /0
		VS	VS	()
135	CRLMC/0003859/2023	STATE OF ODISHA PRAHALLAD RAY AGRAWAL	KABIRAJ PRADHAN	// CHAMAKHANDI /9 /2016
		VS	VS	()
136	CRLMC/0003860/2023	STATE OF ODISHA BISWAJIT MOHANTY	KULDEEP MOHANTY	// BALASORE TOWN /108 /2015
		VS	VS	()

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137	CRLMC/0003861/2023	STATE OF ODISHA DEBENDRA SWAIN VS	SUSANTA KUMAR MISHRA VS	// ABHAYACHANDPUR /125 /2021 ()
138	CRLMC/0003862/2023	STATE OF ODISHA AKAKSH KUMAR PATRA VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /313 /2023 ()
139	CRLMC/0003863/2023	STATE OF ODISHA SARBESWAR JENA VS	SAHASRA JYOTI NANDA VS	// / /0 ()
140	CRLMC/0003864/2023	STATE OF ODISHA(VIG.) SUCHAIN PRAFULLAMANI SUCHIT VS	DEBABRATA DASH VS	// KOKSARA /52 /2002 ()
141	CRLMC/0003865/2023	STATE OF ODISHA AMIYA KUMAR SETHI VS	KARUNAKAR NAYAK VS	// BHADRAK RURAL /7 /2020 ()
142	CRLMC/0003866/2023	STATE OF ODISHA NIRANJAN KAR VS	MANOJ PANIGRAHI VS	// BANKI /205 /2023 ()
143	CRLMC/0003867/2023	STATE OF ODISHA SUDHIR PUTEL @ SUDHIRA PUTEL VS	SURYAKANTA DWIBEDI VS	// BHAWANIPATNA SADAR /135 /2021 ()
144	CRLMC/0003868/2023	STATE OF OPDISHA TAPIMANI BHOI VS	SURYAKANTA DWIBEDI VS	// BHAWANIPATNA SADAR /33 /2021 ()
145	CRLMP/0001691/2023	STATE OF ODISHA RAMESH DWIBEDI @ RAMESH CHANDRA DWIBEDI ARJUNA CHARANA BEHERA VS	VS	// / /0 ()
146	CRLMP/0001692/2023	SASMITA DWIBEDI BHANUMATI SAHOO VS	BIJAYA KUMAR RAGADA VS	// / /0 ()
147	CRLMP/0001693/2023	STATE OF ODISHA GOLEKHA CHANDRA SAHOO VS	BIJAYA KUMAR RAGADA VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :24/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMP/0001694/2023	SANJUKTA SAHOO VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	//0 () //
149	CRLMP/0001695/2023	RENUBALA SAHOO VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	//0 () //
150	CRLMP/0001696/2023	NARENDRANATH SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
151	CRLMP/0001697/2023	SEKH RAHIM VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
152	CRLMP/0001698/2023	SOUBHAGYA RANJAN SAMAL VS STATE OF ODISHA	SURESH KUMAR PANDA VS	//0 () //
153	CRLMP/0001699/2023	PRAKASH CHANDRA PANIGRAHI VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	//0 () //
154	CRLREV/0000444/2023	BIBHU PRASAD JENA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BARBIL /138 /2021 () //
155	CRLREV/0000445/2023	R. VARAHALU @ BARSHA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	MAHILA (BERHAMPUR) /31 /2019 () //
156	CRP/0000031/2023	AMIYA KUMAR PATNAIK VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// () //
157	FAO/0000387/2023	D.M., M/S. NEW INDIA ASSURANCE CO.LTD. VS PRASANTA KUMAR NAIK	NAYAN BEHERI DAS VS	// () //
158	FAO/0000388/2023	KOUSHIK ROUT VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// () //
159	FAO/0000389/2023	KANGRESS PRADHAN	PRADEEP KUMAR MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :24/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		UNION OF INDIA		//
160	FAO/0000390/2023	PRASANNA KUMAR DASH	DEBA PRASAD DAS	//
		VS	VS	PRESIDING OFFICER, OPID COURT, SAMBALPUR(Sambalpur)
		STATE OF ODISHA	BIBEKANANDA BHUYAN	MISCA/0000001/2016
161	FAO/0000391/2023	AMIYA KUMAR SAHOO	BIBHUDHANANDA MUDULI	//
		VS	VS	ADDL SESSIONS JUDGE, KUJANG(Jagatsinghapur)
		BIDULATA BISWAL		IA/0000001/2023
162	FAO/0000392/2023	THE DM, THE NEW INDIA ASSURANCE CO. LTD.	BIJOY DASMOHAPATRA	//
		VS	VS	()
		AMULYA BARIK		//
163	FAO/0000393/2023	MANAGER, M/S.BHARAT PETROLEUM CORP. LTD.	B.P.TRIPATHY	//
		VS	VS	()
		MINA BARIK		//
164	MACA/0000819/2023	M/S. ORIENTAL INSURANCE CO.LTD.	NAYAN BEHARI DAS	//
		VS	VS	()
		RITESWRAI BADHAI		//
165	MACA/0000820/2023	DM, ORIENTAL INSURANCE COMPANY LTD.	ADAM ALI KHAN	//
		VS	VS	()
		DEEPAK KUMAR NAYAK		//
166	MACA/0000821/2023	THE DM, M/S NATIONAL INSURANCE CO. LTD	BIJOY DASMOHAPATRA	//
		VS	VS	()
		MAMATA BEHERA		//
167	MACA/0000822/2023	MRUTUNJAYA PANDA	DEBASISH PATNAIK	//
		VS	VS	()
		KISHORE CHANDRA ROUT		//
168	MATA/0000285/2023	SUBASINI BEHERA @ SETHI	RABINDRA NATH DEBATA	//
		VS	VS	()
		SUBRAT BEHERA		//
169	MATA/0000286/2023	DIPTIMAYEE SABAT @ MAHAPATRA	SUSANTA KUMAR BARAL	//
		VS	VS	()
		AKSHAYA KUMAR SABAT		//
170	RPFAM/0000270/2023	LIPUNA PARIDA	SIDDHARTHA SAMAL	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	RPFAM/0000271/2023	MANORAMA PARIDA DIPAK KUMAR ROUT VS RENUBALA ROUT	DUSHMANTA SAHOO VS	// // 0 //
172	RSA/0000370/2023	BANGALI MALIK VS MANDAKINI MALLIK	BIBEKANANDA BHUYAN VS	// 0 //
173	RSA/0000371/2023	RABINDRA KUMAR MAHAPATRO VS ANIL KUMAR SAHU	DWARIKA PRASAD MOHANTY VS	// 0 //
174	WA/0002108/2023	STATE OF ODISHA VS LAXMIPRIYA MOHAPATRA	KARUNAKAR DAS,A.S.C VS	// 0 //
175	WA/0002109/2023	STATE OF ODISHA VS PRATAP CHANDRA BARIK	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
176	WA/0002110/2023	STATE OF ODISHA VS SANTILATA SINGH	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
177	WA/0002111/2023	STATE OF ODISHA VS RABINDRANATH TRIPATHY	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
178	WA/0002112/2023	STATE OF ODISHA VS PURNA CHANDRA NAHAK	SASWAT DAS, A.G.A. VS	// 0 //
179	WA/0002113/2023	STATE OF ODISHA VS PRADEEP KUMAR SARANGI	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
180	WA/0002114/2023	STATE OF ODISHA VS PRASANNA KUMAR PATI	BIBHU PRASAD TRIPATHY,A.G.A VS	// 0 //
181	WA/0002115/2023	STATE OF ODISHA VS ASHOK KUMAR DAS	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WA/0002116/2023	STATE OF ODISHA VS DANIEL SAHU	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
183	WA/0002117/2023	STATE OF ODISHA VS HAREKRUSHNA DAS	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
184	WA/0002118/2023	STATE OF ODISHA VS HIMANSU SEKHAR SATPATHY	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
185	WA/0002119/2023	STATE OF ODISHA VS BIBEKANANDA DAS	AJODHYA RANJAN DASH, A.G.A. VS	// 0 //
186	WA/0002120/2023	STATE OF ODISHA VS RATNAKAR PARIDA	ABHAYA KUMAR SHARMA, A.G.A. VS	// 0 //
187	WA/0002121/2023	STATE OF ODISHA VS SARAT LENKA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
188	WA/0002122/2023	STATE OF ODISHA VS PRATAP CHANDRA KUNAR	BIBHU PRASAD TRIPATHY,A.G.A VS	// 0 //
189	WA/0002123/2023	STATE OF ODISHA VS NIRANJAN MISHRA	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
190	WA/0002124/2023	STATE OF ODISHA VS SUSANTA KUMAR KAR	SURYA NARYAN PATNAIK,A.G.A VS	// 0 //
191	WA/0002125/2023	STATE OF ODISHA VS ANIL KUMAR BAL	SURYA NARYAN PATNAIK,A.G.A VS	// 0 //
192	WA/0002126/2023	STATE OF ODISHA VS BHRAMARBAR CHOUDHURY	BIBHU PRASAD TRIPATHY,A.G.A VS	// 0 //
193	WA/0002127/2023	STATE OF ODISHA	ABHAYA KUMAR SHARMA, A.G.A.	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WA/0002128/2023	PRAFULLA KUMAR PRADHAN STATE OF ODISHA	ABHAYA KUMAR SHARMA,A.G.A	//
		VS	VS	0
195	WA/0002129/2023	SRICHARAN SAHOO STATE OF ODISHA	ABHAYA KUMAR SHARMA, A.G.A.	//
		VS	VS	0
196	WA/0002130/2023	NIROD KUMAR MOHANTY STATE OF ODISHA	ABHAYA KUMAR SHARMA,A.G.A	//
		VS	VS	0
197	WA/0002131/2023	KALANDI CHARAN PARIDA STATE OF ODISHA	SASWAT DAS, A.G.A.	//
		VS	VS	0
198	WA/0002132/2023	BHIKARI GOUDA STATE OF ODISHA	SASWAT DAS,A.G.A	//
		VS	VS	0
199	WA/0002133/2023	PRADEEP KUMAR SATAPATHY STATE OF ODISHA	SASWAT DAS, A.G.A.	//
		VS	VS	0
200	WA/0002134/2023	RAJENDRA MOHANTY STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
201	WA/0002135/2023	SUBASH CHANDRA BARIK WATER AND LAND MANAGEMENT INSTITUTE(WALMIR, PPTASPD, CHIRYA	MR. PRASAD CHARYA	//
		VS	VS	0
202	WA/0002136/2023	JANAKI BALLAV MOHANTY WATER AND LAND MANAGEMENT INSTITUTE(WALMIR, PPTASPD, CHIRYA	MR. PRASAD CHARYA	//
		VS	VS	0
203	WA/0002137/2023	JAGADISH CHANDRA JENA WATER AND LAND MANAGEMENT INSTITUTE(WALMIR, PPTASPD, CHIRYA	MR. PRASAD CHARYA	//
		VS	VS	0
204	WA/0002138/2023	ABHIMANYU SASMAL WATER AND LAND MANAGEMENT INSTITUTE(WALMIR, PPTASPD, CHIRYA	MR. PRASAD CHARYA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0027658/2023	NIRANJAN MOHANTY ASHOK PARIDA VS STATE OF ODISHA	TRILOCHAN DASH VS	// // 0 //
206	WP(C)/0027659/2023	ANANTA CHARAN SAHOO VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
207	WP(C)/0027660/2023	ANANTA CHARAN SAHOO VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
208	WP(C)/0027661/2023	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
209	WP(C)/0027662/2023	RAMESH CHANDRA AGRAWAL VS UNION OF INDIA	AGNIHOTRA SAHU VS	// 0 //
210	WP(C)/0027663/2023	AKSHAYA NAG VS COLLECTOR, KORAPUT	SWAPNIL ROY VS	// 0 //
211	WP(C)/0027664/2023	NIRANJAN MISHRA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
212	WP(C)/0027665/2023	TAPASWINI PARIDA VS STATE OF ODISHA	BIBHU PRASAD MISHRA VS	// 0 //
213	WP(C)/0027666/2023	SUHASINI BEHERA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
214	WP(C)/0027667/2023	SHRADHA SUMAN MOHANTY VS STATE OF ODISHA	BIBHU PRASAD MISHRA VS	// 0 //
215	WP(C)/0027668/2023	RAJESH KUMAR CHOUDHURY VS ORISSA STATE WARE HOUSING CORPORATION, BBSR	PRAVASH CHANDRA JENA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0027669/2023	GOVINDA CHANDRA BADU VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
217	WP(C)/0027670/2023	MRITUNJAY KUMAR VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
218	WP(C)/0027671/2023	BHARATI SAHOO VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
219	WP(C)/0027672/2023	SUREN @ SURENDRA MANDAL VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
220	WP(C)/0027673/2023	ASWINI KUMAR DASH VS STATE OF ODISHA	 VS	// 0 //
221	WP(C)/0027674/2023	BIDHAN CHANDRA KAR VS COMMNR. OF THE EMPLOYEES PROVIDENT FUND ORGANISATION, BBSR	PRAKASH KUMAR NAYAK VS	// 0 //
222	WP(C)/0027675/2023	ABADHUTA SAGADIA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
223	WP(C)/0027676/2023	NAAZ AUTOMOBILES, CUTTACK VS STATE TRANSPORT AUTHORITY, CUTTACK	JAYDEEP PAL VS	// 0 //
224	WP(C)/0027677/2023	PARSURAM BISWAL VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
225	WP(C)/0027678/2023	MONALISHA KANAR VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
226	WP(C)/0027679/2023	BANI PRASAD PADHI VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
227	WP(C)/0027680/2023	PITAMBAR NAYAK	SUBASH CH PANI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0027681/2023	SK. FAKIRUDDIN ALLI AHAMMAD	JNANA RANJAN KAR	//
		VS	VS	0
		TORAB KHAN		//
229	WP(C)/0027682/2023	SANJAYA NAIK	PRASANTA KUMAR SAHOO	//
		VS	VS	0
		PRESIDENT OF UTKAL ALUMINA INTERATIONAL LTD., RAYAGADA		//
230	WP(C)/0027683/2023	RENUKA ROUT	SARATHI JYOTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0027684/2023	JHAJA MANI MAJHI	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0027685/2023	GOPIRAM AGARWALLA	RANJAN KUMAR BEHERA	//
		VS	VS	0
		INSPECTOR GENERAL OF REGISTRATION, ODISHA		//
233	WP(C)/0027686/2023	GOPIRAM AGARWALLA	RANJAN KUMAR BEHERA	//
		VS	VS	0
		INSPECTOR GENERAL OF REGISTRATION, ODISHA		//
234	WP(C)/0027687/2023	BASANTA MANJARI JAGADEV	BIBHU PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0027688/2023	GOPIRAM AGARWALLA	RANJAN KUMAR BEHERA	//
		VS	VS	0
		INSPECTOR GENERAL OF REGISTRATION, ODISHA		//
236	WP(C)/0027689/2023	SREE METALIKS LTD., KEONJHAR	KSHIROD KUMAR SAHOO	//
		VS	VS	0
		PRESIDING OFFICER, LABOUR COURT, BBSR		//
237	WP(C)/0027690/2023	SURENDRA KUMAR BADRA	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
238	WP(C)/0027691/2023	PRADIPTA KUMAR NAYAK	AVIJIT PATNAIK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0027692/2023	UNION OF INDIA CHANDRASEKHAR OJHA VS	SUBASH CHANDRA PANI VS	// // ()
240	WP(C)/0027693/2023	UNION OF INDIA DR. ASISH PATTANAİK VS	SURESH KUMAR PANDA VS	// // ()
241	WP(C)/0027694/2023	STATE OF ODISHA KUNTALA NAYAK VS	SUDEEP KUMAR SARANGI VS	// // ()
242	WP(C)/0027695/2023	STATE OF ODISHA ATRUSH PRADHAN VS	SAROJ KUMAR MISHRA VS	// // ()
243	WP(C)/0027696/2023	STATE OF ODISHA AMIT KUMAR DAS VS	SUVASHISH PATTANAİK VS	// // ()
244	WP(C)/0027697/2023	SHIBANI BASU MANORANJAN DHAL VS	JAJATIKESARI KHUNTIA VS	// // ()
245	WP(C)/0027698/2023	STATE OF ODISHA PRAKASH KUMAR BISWAL VS	SAROJ KUMAR MISHRA VS	// // ()
246	WP(C)/0027699/2023	STATE OF ODISHA PREMANANDA SAHOO VS	JAJATIKESHARI KHUNTIA VS	// // ()
247	WP(C)/0027700/2023	STATE OF ODISHA DEBENDRA BHOI VS	SAROJ KUMAR MISHRA VS	// // ()
248	WP(C)/0027701/2023	STATE OF ODISHA MANJULATA BISI VS	SAROJ KUMAR MISHRA VS	// // ()
249	WP(C)/0027702/2023	STATE OF ODISHA AMULYA KUMAR MOHANTY VS	PRASANTA KUMAR SATAPATHY VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0027703/2023	JAGADISH DEBTA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
251	WP(C)/0027704/2023	CHARISAMBHU MILK COOPERATIVE SOCIETY LTD. VS STATE OF ODISHA	SOUDEB RATA PANDA VS	// 0 //
252	WP(C)/0027705/2023	PRINSHU DHANUKA @ AGRAWAL VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
253	WP(C)/0027706/2023	GOLAM GILANI HABIB VS EXECUTIVE OFFICER, NOTIFIED AREA COUNCIL BHADRAK	SUKANTA KUMAR NAYAK (2) VS	// 0 //
254	WP(C)/0027707/2023	SITARAM AGRAWALA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
255	WP(C)/0027708/2023	TRILOCHAN SAHOO VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	// 0 //
256	WP(C)/0027709/2023	MANOJ KUMAR DAS VS TPSODL, GANJAM	BIMBISAR DASH VS	// 0 //
257	WP(C)/0027710/2023	ASWINI KUMAR PRADHAN VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
258	WP(C)/0027711/2023	CHAMARA SETH VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
259	WP(C)/0027712/2023	PANCHANAN DAS VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
260	WP(C)/0027713/2023	SADASIBA PATRA VS STATE OF ODISHA	SAURAV TIBREWAL VS	// 0 //
261	WP(C)/0027714/2023	CHAITANYA MADHUAL	JAGAJIBAN PRADHAN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0027715/2023	SAMBHARI JENA	SAROJ KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0027716/2023	DILLIP KUMAR DAS	SADASIVA PATRA 1	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0027717/2023	PRASANNA KUMAR SAHU	JAGAJIBAN PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0027718/2023	SAMBHUNATH BEHERA	SAROJ KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0027719/2023	SURESH PANDIT	JAGAJIBAN PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0027720/2023	A.SUJATA	SADASIVA PATRA 1	//
		VS	VS	0
		UNITED COMMERCIAL BANK OF INDIA, KOLKATA		//
268	WP(C)/0027721/2023	PATUA JENA	SAROJ KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0027722/2023	TRILOCHAN SWAIN	PRADOSH KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0027723/2023	RANKA PATRA	KSHIROD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0027724/2023	PRANAB KUMAR BEHERA	CHITTARANJAN PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0027725/2023	KAMALAKANTA SAHU	BHUBANESWAR DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0027726/2023	STATE OF ODISHA GHANASHYAM SAHOO VS COMMN. OF CT AND GST, ODISHA	RAMESH CHANDRA JENA VS	// // 0 //
274	WP(C)/0027727/2023	DIPENDRA KUMAR JENA VS STATE OF ODISHA	JANMEJAYA DASH VS	// 0 //
275	WP(C)/0027728/2023	KUSUM PRADHAN VS STATE OF ODISHA	SIDHARTHA MISHRA (1) VS	// 0 //
276	WP(C)/0027729/2023	SRINIBASH PANDA VS RTO, JHARSUGUDA	ASHOK KUMAR ROUT VS	// 0 //
277	WP(C)/0027730/2023	BIMBADHAR JENA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
278	WP(C)/0027731/2023	KALYANI SATAPATHY VS RTO, BARGARH	ASHOK KUMAR ROUT VS	// 0 //
279	WP(C)/0027732/2023	ANKIT KUMAR VS UNION OF INDIA	SOUMYA DEV RAY VS	// 0 //
280	WP(C)/0027733/2023	JADUMANI MOHARANA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
281	WP(C)/0027734/2023	RAMA DEVI VS STATE OF ODISHA	GOKULANANDA PADHI VS	// 0 //
282	WP(C)/0027735/2023	PRAKASH GOUDA VS AO, CUM REGIONAL MANAGER UTKAL GRAMEEN BANK, KANDHAMAL	SANTOSH KUMAR MAHANTY VS	// 0 //
283	WP(C)/0027736/2023	PREMALATA DAS VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0027737/2023	KALINGA KUMAR DASH VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
285	WP(C)/0027738/2023	RAMAKANTA KHANDUAL VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
286	WP(C)/0027739/2023	BHABATOSH MISHRA VS ICICI BANK LTD. KHURDA	TUNA SAHU VS	// 0 //
287	WP(C)/0027740/2023	PRATAP KUMAR SAHOO VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
288	WP(C)/0027741/2023	SMRUTI RANJAN PARIJA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
289	WP(C)/0027742/2023	SUDESNA RAY VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
290	WP(C)/0027743/2023	RAMESH CHANDRA MOHANTY VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
291	WP(C)/0027744/2023	MURALIDHAR BEHERA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
292	WP(C)/0027745/2023	BHRAMARBAR PRADHAN VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
293	WP(C)/0027746/2023	REGETI DHANNUNJAYA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
294	WP(C)/0027747/2023	SHREE JAGANNATH MAHAPRABHU AND SHREE LAKSHMI DEVI VS STATE OF ODISHA	PRANAB KUMAR GHOSE VS	// 0 //
295	WP(C)/0027748/2023	PRADEEP KUMAR DEBNATH	PRANAB KUMAR GHOSE	//

ORISSA HIGH COURT

FILING REPORT AS ON :24/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0027749/2023	STATE OF ODISHA NILACHAL DAS	JAGABANDHU SAHU	//
		VS	VS	0
297	WP(C)/0027750/2023	COLLECTOR, BALANGIR PRAVASH CHANDRA JENA	BAIJAYANTI MOHANTY	//
		VS	VS	0
298	WP(C)/0027751/2023	INDUSIND BANK, MUMBAI SURYA NARAYAN CHOPDAR	JAGABANDHU SAHU	//
		VS	VS	0
299	WP(C)/0027752/2023	COLLECTOR, BALANGIR MUKESH KUMAR AGARWAL	AVIJIT PATNAIK	//
		VS	VS	0
300	WP(C)/0027753/2023	THE COLLECTOR, BARGARH INSTITUTE OF MEDICAL TECHNOLOGY PHARMACY COLLEGE, PRIMOHPATRA	ASWINI KUMAR DASH	//
		VS	VS	0
301	WP(C)/0027754/2023	STATE OF ODISHA BIBEK AGRAWAL	BIPLAB MOHANTY	//
		VS	VS	0
302	WP(C)/0027755/2023	STATE OF ODISHA GURUPRASAD PARIDA	LAXMIKANTA MOHANTY	//
		VS	VS	0
303	WP(C)/0027756/2023	STATE OF ODISHA DAMODAR NAYAK	TANMAY MISHRA	//
		VS	VS	0
304	WP(C)/0027757/2023	STATE OF ODISHA BRUNDABAN BIHARI KHATUA	MAHITOSH SINHA	//
		VS	VS	0
305	WP(C)/0027758/2023	STATE OF ODISHA SANJAY GARIA	ASWINI KUMAR DASH	//
		VS	VS	0
306	WP(C)/0027759/2023	R.T.O JHARSUGUDA RATNAKAR NAYAK	ANUGRAHA NARAYAN SAMANTRAY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0027760/2023	STATE OF ODISHA SABINA BI VS	DURLLABHA RANJAN MISHRA VS	// // ()
308	WP(C)/0027761/2023	THE TRANSPORT COMMNR. CUM CHAIRMAN, STA, CUTTACK KAMAL KUMAR AGARWAL VS	PRASANTA KUMAR PRADHAN VS	// // ()
309	WP(C)/0027762/2023	STATE OF ODISHA ANJU SINGH @ ANJU SINGH DASH VS	RAJIV KUMAR MAHANTA VS	// // ()
310	WP(C)/0027763/2023	STATE OF ODISHA MAMATA KUMAR PADHI VS	SIDHARTH PRASAD DAS VS	// // ()
311	WP(C)/0027764/2023	STATE OF ODISHA SWARUPARANI PATNAIK VS	PRAFULLA KUMAR MAHAPATRA VS	// // ()
312	WP(C)/0027765/2023	STATE OF ODISHA SWARNALATA BEHERA VS	MONOMOY BASU VS	// // ()
313	WP(C)/0027766/2023	STATE OF ODISHA SIMADRI PANIGRAHY VS	SIDHARTH PRASAD DAS VS	// // ()
314	WP(C)/0027767/2023	STATE OF ODISHA PRASANTA KHETI VS	ARJUNA CHARANA BEHERA VS	// // ()
315	WP(C)/0027768/2023	STATE OF ODISHA REBATI HARIJAN VS	DEBASIS TRIPATHY VS	// // ()
316	WP(C)/0027769/2023	STATE OF ODISHA BHIMA MAJHI VS	SUSHANTA KUMAR JOSHI VS	// // ()
317	WP(C)/0027770/2023	STATE OF ODISHA M.UMADEVI VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0027771/2023	CH. MANI VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
319	WP(C)/0027772/2023	KRUSNACHANDRA MAJHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
320	WP(C)/0027773/2023	A.GANGA RAO VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
321	WP(C)/0027774/2023	PRAKRUTI BANDAN KHAMARI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
322	WP(C)/0027775/2023	GOURA HARIJAN VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
323	WP(C)/0027776/2023	GAJENDRA RAJ VS STATE OF ODISHA	PRAKASH RANJAN BARIK VS	// 0 //
324	WP(C)/0027777/2023	C.H.GOURI @ C.H.GOURISHANKAR VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
325	WP(C)/0027778/2023	TRIPURA DEHURY VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	// 0 //
326	WP(C)/0027779/2023	SARBESWAR BISHI VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
327	WP(C)/0027780/2023	RAJENDRA JENA VS THE TAHASILDAR, MARSHAGHAI	LAMBODAR PRADHAN VS	// 0 //
328	WP(C)/0027781/2023	UTTAM CHARAN SAMAL VS THE TAHASILDAR, MARSHAGHAI	LAMBODAR PRADHAN VS	// 0 //
329	WP(C)/0027782/2023	DUSMANTA CHHOTRAY	JEEVANJYOTI MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0027783/2023	SHREE JAGANNATH MAHAPRABHU BIJE SRIKHETRA, PURI M/S Z ENGINEERS CONSTRUCTION PVT. LTD., BBSR	BANSHIDHAR BAUG	//
		VS	VS	0
331	WP(C)/0027784/2023	STATE OF ODISHA M/S. L.M. HATI AND CO. JAGATSINIGHPUR	JAGAMOHAN PATTANAIK	//
		VS	VS	0
332	WP(C)/0027785/2023	THE CHIEF COMMNR. OF CGST AND CENTRAL EXCISE AND CUSTOMS, BBSR M/S Z. ENGINEERS CONSTRUCTION PVT. LTD., BBSR	BANSHIDHAR BAUG	//
		VS	VS	0
333	WP(C)/0027786/2023	STATE OF ODISHA M/S. EASTERN CONSTRUCTION, KEONJHAR	JAGAMOHAN PATTANAIK	//
		VS	VS	0
334	WP(C)/0027787/2023	UNION OF INDIA MAA BUDHIJAGULAI SHG, BALASORE	AMIT PRASAD BOSE	//
		VS	VS	0
335	WP(C)/0027788/2023	STATE OF ODISHA DEEPAK KUMAR PATRA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
336	WP(C)/0027789/2023	STATE OF ODISHA CHITTARANJAN PANDA	NIRANJAN PRASAD PATRA	//
		VS	VS	0
337	WP(C)/0027790/2023	CONSOLIDATION OFFICER CUM SUB COLLECTOR, KENDRAPARA DOLAMANI BHOI	SUKANTA KUMAR MISHRA	//
		VS	VS	0
338	WP(C)/0027791/2023	STATE OF ODISHA NIRANJAN RANA	SIDHANT DWIBEDI	//
		VS	VS	0
339	WP(C)/0027792/2023	THE COMMNR. CT AND GST, CUTTACK PRASANTA KUMAR SAHU	CHITTARANJAN PATTNAIK	//
		VS	VS	0
340	WP(C)/0027793/2023	STATE OF ODISHA SOUBHAGYA SAHOO	MANOJ KUMAR MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0027794/2023	STATE OF ODISHA SARAT CHANDRA MARTHA VS	SADASIVA PATRA VS	// // ()
342	WP(C)/0027795/2023	STATE OF ODISHA HAREKRUSHNA DAS VS	SATYABRATA DASH VS	// // ()
343	WP(C)/0027796/2023	STATE OF ODISHA BANCHHANIDHI BISOI VS	SADASIVA PATRA VS	// // ()
344	WP(C)/0027797/2023	STATE OF ODISHA CHANDRAMOHAN BEHERA VS	LAXMINARAYAN PATEL VS	// // ()
345	WP(C)/0027798/2023	STATE OF ODISHA MURALIDHAR BEHERA VS	DWARIKA PRASAD MOHANTY VS	// // ()
346	WP(C)/0027799/2023	CEO,TPNODL, BALASORE ROHITASWA EDUCATIONAL TRUST, CUTTACK VS	RAJJEET ROY VS	// // ()
347	WP(C)/0027800/2023	STATE OF ODISHA BIMAL KUMAR BHUJABALA VS	ACHYUTANANDA PATTANAIAK VS	// // ()
348	WP(C)/0027801/2023	LIFE INSURANCE CORP. OF INDIA, BBSR KSHIROD KUMAR SATPATHY VS	BIBHUTI BHUSAN NANDA VS	// // ()
349	WP(C)/0027802/2023	STATE OF ODISHA RAMESH CHANDRA RATH VS	SAMEER KUMAR DAS VS	// // ()
350	WP(C)/0027803/2023	STATE OF ODISHA LOKANATH MOHAPATRA VS	BIBHUTI BHUSAN NANDA VS	// // ()
351	WP(C)/0027804/2023	STATE OF ODISHA SUNEETA PRADHAN VS STATE OF ODISHA	SARBESWAR PRUSTY VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0027805/2023	SUJAY KUMAR BARAL VS THE STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
353	WP(C)/0027806/2023	DR. BIRANCHI NARAYAN BARIK VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	// 0 //
354	WP(C)/0027807/2023	SUJATA UPADHAYA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
355	WP(C)/0027808/2023	GHANA HARIJAN VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
356	WP(C)/0027809/2023	SUKANTA KUMAR DEY VS GOVT. OF ODISHA	LAXMAN BHOI VS	// 0 //
357	WP(C)/0027810/2023	BALABHA NAIK VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
358	WP(C)/0027811/2023	DIBYA JYOTI NANDA VS STATE OF ODISHA	SAHASRA JYOTI NANDA VS	// 0 //
359	WP(C)/0027812/2023	DR. SUNIL DAS VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
360	WP(C)/0027813/2023	BIJAYA KUMAR SAHOO VS STATE OF ODISHA	DINESH KUMAR MALLICK VS	// 0 //
361	WP(C)/0027814/2023	VITARCHHA @ BHITARCHHU BHABANI SHANKAR MOHAPATRA VS SHREE JAGANNATH TEMPLE MANAGING COMMITTEE, PURI	MOHAPATRA MISHRA VS	// 0 //
362	ABLAPL/0009157/2023	BHAGABAN MALLIK VS STATE OF ODISHA	NIRANJAN PANDA VS	BELPARA /184 /2023 0 //
363	ABLAPL/0009158/2023	TUNA NAIK	SAROJ RANJAN SUBUDHI	KANIHA /160 /2023

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FILING REPORT AS ON :24/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0009159/2023	SUNIL KUMAR BEHERA	PRASANNA KUMAR MISHRA	TUMUSINGA /121 /2023
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0009160/2023	SASHI BARIK @ SASHIKANTA BARIK	SOUBHAGYA KUMAR DASH	ANANDAPUR /183 /2023
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0009161/2023	SAUMYA RANJAN BRAHMA	RAMDAS ACHARY	CHANDRASEKHARPUR /410 /2019
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0009162/2023	BISWAJIT PRADHAN @ MUKESH	KAMALAKANTA MOHANTA	BAISINGA /303 /2023
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0009163/2023	SAROJ @ SAROJKANTA JENA	SIDHARTHA DAS	PAHALA /248 /2023
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0009164/2023	ANANDA CHANDRA KHUNTIA	BIKASH CHANDRA PARIJA	JAJPUR SADAR /141 /2021
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0009165/2023	SUJAN PRADHAN @ LIPU PRADHAN	ASUTOSH TRIPATHY	ANGUL SADAR PS /466 /2023
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0009166/2023	PADMINI PANDA	BIBEKANANDA MAHAPATRA	JAJPUR ROAD /307 /2023
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0009167/2023	PARESH KUMAR MANDAL	JAYANTA KUMAR MAJHI	BALIAPAL /215 /2023
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0009168/2023	DANARDAN NAYAK @ DANA NAYAK	PRAMOD KUMAR JENA	RUPSA /53 /2023
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0009169/2023	SUSHIL KUMAR ROUT	PARTHA SARATHI NAYAK	HINDOL /99 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :24/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0009170/2023	STATE OF ODISHA ROMANCHAL NAIK VS	SEVATI SOREN VS	// AMBADOLA /106 /2020 ()
376	ABLAPL/0009171/2023	STATE OF ODISHA SHAIK ALLAUDDIN VS	PREMRAJ GOUDA VS	// M.V.79 /135 /2023 ()
377	ABLAPL/0009172/2023	STATE OF ODISHA SANKARSHAN SWAIN VS	BIKRAM CHANDRA GHADEI VS	// DELANGA /131 /2018 ()
378	ABLAPL/0009173/2023	STATE OF ODISHA RADHESHYAM PADHAN VS	BHABANI PRASAD PRADHAN VS	// LACHHIPUR /60 /2023 ()
379	ABLAPL/0009174/2023	STATE OF ODISHA SANGRAM KISHORE MAHALIK VS	SUBRAT KUMAR DAS VS	// SORO /469 /2023 ()
380	ABLAPL/0009175/2023	STATE OF ODISHA NURA GOUNTIA VS	KEDAR SANKAR SAHU VS	// BHEDEN /168 /2022 ()
381	ABLAPL/0009176/2023	STATE OF ODISHA SARAT NAYAK VS	PRIYA RANJAN MISHRA VS	// DHARMASALA /418 /2023 ()
382	ABLAPL/0009177/2023	STATE OF ODISHA PRADIP KUMAR MOHANTY VS	SATYABRATA MOHANTY VS	// BANKI /370 /2022 ()
383	ABLAPL/0009178/2023	STATE OF ODISHA BULU SAHOO VS	MANAS KUMAR CHAND VS	// BEGUNIA P.S. /287 /2023 ()
384	ABLAPL/0009179/2023	STATE OF ODISHA MUKESH BEHERA @ MUKESH KUMAR BEHERA VS	JAGAJIBAN PRADHAN VS	// BANAPUR P.S. /298 /2023 ()
385	ABLAPL/0009180/2023	STATE OF ODISHA TUTU TAREI VS	TARA PRASAD MOHAPATRA VS	// KRUSHNA PRASAD /102 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :24/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0009181/2023	P. RAJA RAO SUBUDHI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	INFOVALLY UPD BHUBANESWAR /208 /2023 () //
387	ABLAPL/0009182/2023	BIDESHI TAREI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /103 /2023 () //
388	ABLAPL/0009183/2023	DEBASIS SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
389	ABLAPL/0009184/2023	RASANANDA SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
390	ABLAPL/0009185/2023	NABA SETHI VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	AUL /642 /2023 () //
391	ABLAPL/0009186/2023	AJAY KUMAR PAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHUNTA /240 /2023 () //
392	ABLAPL/0009187/2023	ANANTA GANGAI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /209 /2023 () //
393	ABLAPL/0009188/2023	SUBASH PATEL VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	HEMGIR /84 /2023 () //
394	ABLAPL/0009189/2023	JAGA NARAYAN NAIK VS STATE OF ODISHA	DEBARAJ MOHANTY VS	RAYAGADA TOWN /142 /2022 () //
395	ABLAPL/0009190/2023	BIJAY KUMAR MOHANTY VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	KANIHA /152 /2023 () //
396	ABLAPL/0009191/2023	GOURA BINDHANI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /81 /2021 () //
397	ABLAPL/0009192/2023	DIBAKAR MOHANTY	SANTOSH CHANDRA ATABUDHI	KHURDA MODEL /512 /2023

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
398	ABLAPL/0009193/2023	STATE OF ODISHA KANTARU KANTABANSHA	DIBYAJYOTI SAHOO	// CHANDILI /152 /2023
		VS	VS	()
399	ABLAPL/0009194/2023	STATE OF ODISHA KANHU CHARAN SASMAL	SANJIB KUMAR BISWAL	// MAHILA P.S. BUXIBAZAR /118 /2023
		VS	VS	()
400	ABLAPL/0009195/2023	STATE OF ODISHA BHAGIRATHI MEHER	SK. ZAFARULLA	// PADAMPUR /192 /2023
		VS	VS	()
401	ABLAPL/0009196/2023	STATE OF ODISHA SURATH SAMANTARAY	KABIRAJ PRADHAN	// NIRAKARPUR /174 /2023
		VS	VS	()
402	ABLAPL/0009197/2023	STATE OF ODISHA PRADIP KUMAR MOHANTY	SATYABRATA MOHANTY	// BANKI /371 /2022
		VS	VS	()
403	ABLAPL/0009198/2023	STATE OF ODISHA SUDARSAN PARIDA	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
404	ABLAPL/0009199/2023	STATE OF ODISHA SANDIP KUMAR PARIDA	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
405	ABLAPL/0009200/2023	STATE OF ODISHA BIJAYA KUMAR PAL	SURYAKANTA DWIBEDI	// KHUNTA /240 /2023
		VS	VS	()
406	ABLAPL/0009201/2023	STATE OF ODISHA CHAKRADHARA JENA	SAROJ BARIK	// / /0
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :24/08/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	40/2023 CRLLP/15/2023	STATE OF ODISHA-MP	SANGRAM DAS,S.C(VIGILANCE)
2	41/2023 CRLLP/34/2023	STATE OF ODISHA-MP	SANGRAM DAS, S.C.(VIGILANCE)
3	42/2023 CRLLP/49/2023	STATE OF ODISHA-MP	SANGRAM DAS, S.C. (VIGILANCE)
4	43/2023 CRLLP/50/2023	STATE OF ODISHA-MP	SANGRAM DAS, S.C. (VIGILANCE)
5	49/2023 CRLMA/131/2023	SUDARSAN BISWAL-MP	ADV
6	50/2023 CRLMA/314/2023	ALAKA JENA-MP	SUSANTA KUMAR BARAL
7	51/2023 CRLMA/313/2023	SURENDRA SAHOO@SURENDRA KUMAR SAHOO-MP	ADV.
8	52/2023 CRLMA/315/2023	ALAKA JENA-MP	SUSANTA KUMAR BARAL
9	192/2023 SA/87/1988	GIRIDHARI SAHOO-MP	
10	193/2023 SA/87/1999	HARI-MP	M/S.P.K.SAHOO
11	194/2023 SA/87/1999	HARI-MP	M/S.P.K.SAHOO
12	195/2023 SA/87/1999	HARI-MP	M/S.P.K.SAHOO
13	253/2023 CMAPL/623/2023	SAFIRAN BIBI-MP	ADV
14	254/2023 CMAPL/624/2023	KRUSHNA CHANDRA PANIGRAHI-MP	ADV.
15	255/2023 CMAPL/625/2023	SRIPRAKASH SWAIN-MP	MANAS KUMAR SWAIN
16	256/2023 CMAPL/626/2023	JAYANTI PRADHAN-MP	MANAS KUMAR SWAIN
17	279/2023 CRLMP/1691/2023	RAMESH DWIBEDI @ RAMESH CHANDRA DWIBEDI-MP	ARJUNA CHARANA BEHERA
18	300/2023 MATA/146/2023	UPENDRA MOHAPATRA-MP	PRATYUSHA NAIDU
19	301/2023 MATA/286/2023	DIPTIMAYEE SABAT @ MAHAPATRA-MP	SUSANTA KUMAR BARAL
20	302/2023 MATA/285/2023	SUBASINI BEHERA @ SETHI-MP	RABINDRA NATH DEBATA
21	326/2023 RPFAM/270/2023	LIPUNA PARIDA-MP	SIDDHARTHA SAMAL
22	327/2023 RPFAM/271/2023	DIPAK KUMAR ROUT-MP	DUSHMANTA SAHOO
23	328/2023 RPFAM/271/2023	DIPAK KUMAR ROUT-MP	DUSHMANTA SAHOO
24	352/2023 CONTC/5542/2023	SANDIP MISHRA-MP	
25	618/2023 CRLREV/4/2023	BISWAJIT PATTNAIK-MP	SIDHARTHA DAS M/S.DEVASHIS PANDA A.A.MISHRA
26	619/2023	BIBHU PRASAD JENA-MP	SUSHANTA KUMAR JOSHI

	CRLREV/444/2023		
27	700/2023	D.M., M/S. NEW INDIA ASSURANCE CO.LTD.-MP	NAYAN BEHERI DAS
	FAO/387/2023		
28	701/2023	D.M., M/S. NEW INDIA ASSURANCE CO.LTD.-MP	NAYAN BEHERI DAS
	FAO/387/2023		
29	702/2023	D.M., ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
	FAO/371/2023		
30	703/2023	PRASANNA KUMAR DASH-MP	DEBA PRASAD DAS
	FAO/390/2023		
31	704/2023	STATE OF ODISHA-MP	TARUN PATNAIK, ASC
	FAO/50/2022		
32	705/2023	STATE OF ODISHA-MP	
	FAO/60/2020		
33	706/2023	AMIYA KUMAR SAHOO-MP	BIBHUDHANANDA MUDULI
	FAO/391/2023		
34	707/2023	THE DM, THE NEW INDIA ASSURANCE CO. LTD.-MP	BIJOY DASMOHAPATRA
	FAO/392/2023		
35	708/2023	MANAGER, M/S.BHARAT PETROLEUM CORP. LTD.-MP	B.P.TRIPATHY
	FAO/393/2023		
36	709/2023	MANAGER, M/S.BHARAT PETROLEUM CORP. LTD.-MP	B.P.TRIPATHY
	FAO/393/2023		
37	710/2023	MANAGER, M/S.BHARAT PETROLEUM CORP. LTD.-MP	B.P.TRIPATHY
	FAO/393/2023		
38	934/2023	BANGALI MALIK-MP	BIBEKANANDA BHUYAN
	RSA/370/2023		
39	935/2023	BANGALI MALIK-MP	BIBEKANANDA BHUYAN
	RSA/370/2023		
40	942/2023	SUKANTI PARIDA-MP	MAHESWAR MOHANTY
	CMP/995/2022		
41	943/2023	JAGADISH SAHU-MP	AMIT PRASAD BOSE
	CMP/970/2023		
42	944/2023	GURPREET SINGH SABIHARWAL-MP	AMIT PRASAD BOSE
	CMP/461/2023		
43	945/2023	BALPREET SINGH @ SABHARWAL-MP	AMIT PRASAD BOSE
	CMP/462/2023		
44	946/2023	CHAVA SIVARAMA KRISHNA-MP	S.S.RAO
	CMP/413/2022		
45	947/2023	SAUDAMINI BEHERA-MP	SONITA BISWAL
	CMP/972/2023		
46	948/2023	RAGHUNATH SAHU-MP	JYOTI RANJAN DEO
	CMP/974/2023		
47	949/2023	AJIMUDDIN ALLI KHAN-MP	PADMANAV BHUTIA
	CMP/975/2023		
48	1131/2023	B. DURJYODHAN-MP	JUGALA KISHORE PANDA
	BLAPL/9676/2023		
49	1132/2023	SURYAKANTA GAJENDRA @ RINKU @ BELA-MP	MANAS KUMAR CHAND
	BLAPL/7960/2023		
50	1133/2023	RAKESH DURGA-MP	
	BLAPL/358/2023		
51	1454/2023	BIDYADHAR JENA-MP	DEBASISH PATNAIK
	MACA/141/2022		
52	1455/2023	MANGALA BEHERA-MP	DEBASISH PATNAIK
	MACA/397/2023		
53	1456/2023	RASMIREKHA TRIPATHY-MP	DEBASISH PATNAIK
	MACA/442/2023		
54	1457/2023	ADHIKARI PRUSTY-MP	M/S.G.P.DUTTA
	MACA/529/2008		
55	1458/2023	ADHIKARI PRUSTY-MP	M/S.G.P.DUTTA
	MACA/529/2008		
56	1459/2023	ADHIKARI PRUSTY-MP	M/S.G.P.DUTTA
	MACA/529/2008		
57	1460/2023	R.M., M/S.ORIENTAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
	MACA/543/2023		

58	1461/2023 MACA/820/2023	DM, ORIENTAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
59	1462/2023 MACA/821/2023	THE DM, M/S NATIONAL INSURANCE CO. LTD-MP	BIJOY DASMOHAPATRA
60	1463/2023 MACA/821/2023	THE DM, M/S NATIONAL INSURANCE CO. LTD-MP	BIJOY DASMOHAPATRA
61	1571/2023 ABLAPL/6941/2021	NISHITHA RANJAN NANDA-MP	
62	1572/2023 ABLAPL/7145/2023	APARAJITA PARIDA-MP	
63	1573/2023 ABLAPL/6718/2023	DR. SURBHI SONI-MP	
64	1574/2023 ABLAPL/15224/2022	BINOD KUMAR SAMANTARAY @ BINOD SAMANTARAY-MP	
65	1575/2023 ABLAPL/9323/2021	KEDAR MALIK-MP	
66	1576/2023 ABLAPL/717/2019	ASIS KUMAR MALLA-MP	
67	1577/2023 ABLAPL/16882/2021	BANAMALI GOUDA@ BANAMALI GADUA-MP	
68	2038/2023 CRLA/948/2023	RAJ KISHORE SAHU-MP	MOHENDRA KUMAR MOHAPATRO
69	2039/2023 CRLA/948/2023	RAJ KISHORE SAHU-MP	MOHENDRA KUMAR MOHAPATRO
70	2040/2023 CRLA/27/2017	MANGALA MANTRI@PATU-MP	M/S.HIMANSHU BHUSAN DASH
71	2041/2023 CRLA/372/2019	KANTA BAG@KEUT-MP	M/S.A.K.NANDA
72	2042/2023 CRLA/949/2023	P. KAMA RAJU REDDY-MP	AKASH BHUYAN
73	2043/2023 CRLA/949/2023	P. KAMA RAJU REDDY-MP	AKASH BHUYAN
74	2672/2023 CRLMC/3838/2023	DUHSASAN BEHERA-MP	AMIT PRASAD BOSE
75	2673/2023 CRLMC/3842/2023	ALOK KUMAR SINGH @ ALOK SINGH-MP	KARUNAKAR RATH
76	2674/2023 CRLMC/3842/2023	ALOK KUMAR SINGH @ ALOK SINGH-MP	KARUNAKAR RATH
77	2675/2023 CRLMC/3845/2023	MAHENDRA KUMAR MODI @ MAHENDRA MODI-MP	PRATIK DASH
78	2676/2023 CRLMC/3846/2023	KISHORE CHANDRA JENA-MP	SATYA RANJAN MULIA
79	2677/2023 CRLMC/3847/2023	MD. JAMIL-MP	DHIRENDRA KUMAR MOHAPATRA
80	2678/2023 CRLMC/3848/2023	MD. SALMAN-MP	DHIRENDRA KUMAR MOHAPATRA
81	2679/2023 CRLMC/3849/2023	MD. SALMAN-MP	DHIRENDRA KUMAR MOHAPATRA
82	2680/2023 CRLMC/3850/2023	MD. SHARUP-MP	DHIRENDRA KUMAR MOHAPATRA
83	2681/2023 CRLMC/3851/2023	MD. SUKHAL @ MAHAMMAD MAJUJUD @ MD. MAJUJUD-MP	DHIRENDRA KUMAR MOHAPATRA
84	2682/2023 CRLMC/3754/2023	RAJESH MARTHA-MP	JAYADEB BEHERA
85	2683/2023 CRLMC/3852/2023	THABIRA BHOI-MP	MOHENDRA KUMAR MOHAPATRA
86	2684/2023 CRLMC/3853/2023	SATA @ SATYANANDA JENA-MP	MANAS CHAND
87	2685/2023 CRLMC/3855/2023	P. GOPAL KRISHNA-MP	SOUMYA RANJAN MOHANTY
88	2686/2023 CRLMC/3856/2023	BISWARANJAN DHAL @ JULU-MP	SUSHANTA KUMAR JOSHI
89	2687/2023	SANJAYA KUMAR AGRAWAL-MP	JNYANANANDA PANDA

90	CRLMC/3858/2023 2688/2023	SANKAR PADHI-MP	KABIRAJ PRADHAN
91	CRLMC/3859/2023 2689/2023	SANJAYA KUMAR AGRAWAL-MP	JNYANANANDA PANDA
92	CRLMC/3858/2023 2690/2023	SARBESWAR JENA-MP	SAHASRA JYOTI NANDA
93	CRLMC/3863/2023 2691/2023	NIRANJAN KAR-MP	MANOJ PANIGRAHI
94	CRLMC/3866/2023 2692/2023	AMIYA KUMAR SETHI-MP	KARUNAKAR NAYAK
95	CRLMC/3865/2023 5720/2023 WA/2108/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
96	5721/2023 WA/2108/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
97	5722/2023 WA/2109/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
98	5723/2023 WA/2109/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
99	5724/2023 WA/2109/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
100	5725/2023 WA/2110/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
101	5726/2023 WA/2110/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
102	5727/2023 WA/2110/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
103	5728/2023 WA/2111/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
104	5729/2023 WA/2111/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
105	5730/2023 WA/2111/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
106	5731/2023 WA/2112/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
107	5732/2023 WA/2112/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
108	5733/2023 WA/2112/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
109	5734/2023 WA/2113/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
110	5735/2023 WA/2113/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
111	5736/2023 WA/2113/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
112	5737/2023 WA/2114/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
113	5738/2023 WA/2114/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
114	5739/2023 WA/2114/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
115	5740/2023 WA/2115/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
116	5741/2023 WA/2115/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
117	5742/2023 WA/2115/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
118	5743/2023 WA/2116/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
119	5744/2023 WA/2116/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
120	5745/2023 WA/2116/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A

121	5746/2023 WA/2117/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
122	5747/2023 WA/2117/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
123	5748/2023 WA/2117/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
124	5749/2023 WA/2118/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
125	5750/2023 WA/2118/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
126	5751/2023 WA/2119/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, A.G.A.
127	5752/2023 WA/2119/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, A.G.A.
128	5753/2023 WA/2119/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, A.G.A.
129	5754/2023 WA/623/2020	BABULI CHARAN ROUT-MP	KALPATARU MISHRA
130	5755/2023 WA/2120/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
131	5756/2023 WA/2120/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
132	5757/2023 WA/2120/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
133	5758/2023 WA/2121/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
134	5759/2023 WA/2121/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
135	5760/2023 WA/2121/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
136	5761/2023 WA/2122/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
137	5762/2023 WA/2122/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
138	5763/2023 WA/2123/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
139	5764/2023 WA/2122/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
140	5765/2023 WA/2123/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
141	5766/2023 WA/2123/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
142	5767/2023 WA/2124/2023	STATE OF ODISHA-MP	SURYA NARYAN PATNAIK,A.G.A
143	5768/2023 WA/2124/2023	STATE OF ODISHA-MP	SURYA NARYAN PATNAIK,A.G.A
144	5769/2023 WA/2124/2023	STATE OF ODISHA-MP	SURYA NARYAN PATNAIK,A.G.A
145	5770/2023 WA/2125/2023	STATE OF ODISHA-MP	Karunakar Das
146	5771/2023 WA/2125/2023	STATE OF ODISHA-MP	Karunakar Das
147	5772/2023 WA/2125/2023	STATE OF ODISHA-MP	Karunakar Das
148	5773/2023 WA/2126/2023	STATE OF ODISHA-MP	Karunakar Das
149	5774/2023 WA/2126/2023	STATE OF ODISHA-MP	Karunakar Das
150	5775/2023 WA/2126/2023	STATE OF ODISHA-MP	Karunakar Das
151	5776/2023 WA/2127/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
152	5777/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.

	WA/2127/2023		
153	5778/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
	WA/2127/2023		
154	5779/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
	WA/2129/2023		
155	5780/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
	WA/2129/2023		
156	5781/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
	WA/2128/2023		
157	5782/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
	WA/2128/2023		
158	5783/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
	WA/2128/2023		
159	5784/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA,A.G.A
	WA/2130/2023		
160	5785/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA,A.G.A
	WA/2130/2023		
161	5786/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA,A.G.A
	WA/2130/2023		
162	5787/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
	WA/2131/2023		
163	5788/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
	WA/2131/2023		
164	5789/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
	WA/2131/2023		
165	5790/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
	WA/2132/2023		
166	5791/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
	WA/2133/2023		
167	5792/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
	WA/2132/2023		
168	5793/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
	WA/2133/2023		
169	5794/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
	WA/2132/2023		
170	5795/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
	WA/2133/2023		
171	5796/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
	WA/2134/2023		
172	5797/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
	WA/2134/2023		
173	5798/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
	WA/2134/2023		
174	13239/2023	RAMESH CHANDRA AGRAWAL-MP	AGNIHOTRA SAHU
	WP(C)/27662/2023		
175	13240/2023	NIKHILA UTKAL GRAMA RAKSHI SANGHA, CUTTACK-MRALAPATARU ROUT	
	WP(C)/2139/2023		
176	13241/2023	JAWADI JAMARAJU-MP	M/S.PRASANTA KUMAR SATAPATHY
	WP(C)/17165/2016		
177	13242/2023	SUHASINI BEHERA-MP	NIRANJAN LENKA
	WP(C)/27666/2023		
178	13243/2023	RAJESH KUMAR CHOUDHURY-MP	PRAVASH CHANDRA JENA
	WP(C)/27668/2023		
179	13244/2023	BHABATOSH MISHRA-MP	
	WP(C)/20805/2022		
180	13245/2023	SASWAT PRADHAN-MP	
	WP(C)/5046/2015		
181	13246/2023	DIPTIREKHA MOHANTY-MP	SURYAKANTA DASH
	WP(C)/24690/2023		
182	13247/2023	ASWINI KUMAR DASH-MP	
	WP(C)/27673/2023		
183	13248/2023	SHREE LINGRAJ FEEDS LTD. ROURKELA-MP	TANMAY MISHRA
	WP(C)/22413/2023		

184	13249/2023 WP(C)/10206/2023	BASANTI JENA-MP	PRASANTA KUMAR NANDA
185	13250/2023 WP(C)/10224/2023	BASANTI JENA-MP	PRASANTA KUMAR NANDA
186	13251/2023 WP(C)/22049/2023	PRABEER KUMAR PRADHAN-MP	
187	13252/2023 WP(C)/22555/2023	TRILOCHAN DAS-MP	
188	13253/2023 WP(C)/27676/2023	NAAZ AUTOMOBILES, CUTTACK-MP	JAYDEEP PAL
189	13254/2023 WP(C)/27678/2023	MONALISHA KANAR-MP	BHABANI SANKAR TRIPATHY (1)
190	13255/2023 WP(C)/27676/2023	NAAZ AUTOMOBILES, CUTTACK-MP	JAYDEEP PAL
191	13256/2023 WP(C)/10520/2022	SUNIL KUMAR GAGGAR-MP	DR. JITENDRA KUMAR LENKA
192	13257/2023 WP(C)/21641/2018	GOBARDHAN BAL-MP	
193	13258/2023 WP(C)/27681/2023	SK. FAKIRUDDIN ALLI AHAMMAD-MP	JNANA RANJAN KAR
194	13259/2023 WP(C)/31051/2022	NAMASWINI MOHAPATRA-MP	BHABANI SANKAR TRIPATHY (1)
195	13260/2023 WP(C)/27687/2023	BASANTA MANJARI JAGADEV-MP	BIBHU PRASAD DAS
196	13261/2023 WP(C)/27689/2023	SREE METALIKS LTD., KEONJHAR-MP	KSHIROD KUMAR SAHOO
197	13262/2023 WP(C)/27690/2023	SURENDRA KUMAR BADRA-MP	SUBASH CHANDRA PANI
198	13263/2023 WP(C)/27691/2023	PRADIPTA KUMAR NAYAK-MP	AVIJIT PATNAIK
199	13264/2023 WP(C)/27693/2023	DR. ASISH PATTANAIAK-MP	SURESH KUMAR PANDA
200	13265/2023 WP(C)/27692/2023	CHANDRASEKHAR OJHA-MP	SUBASH CHANDRA PANI
201	13266/2023 WP(C)/27694/2023	KUNTALA NAYAK-MP	SUDEEP KUMAR SARANGI
202	13267/2023 WP(C)/27695/2023	ATRUSH PRADHAN-MP	SAROJ KUMAR MISHRA
203	13268/2023 WP(C)/27698/2023	PRAKASH KUMAR BISWAL-MP	SAROJ KUMAR MISHRA
204	13269/2023 WP(C)/27700/2023	DEBENDRA BHOI-MP	SAROJ KUMAR MISHRA
205	13270/2023 WP(C)/27701/2023	MANJULATA BISI-MP	SAROJ KUMAR MISHRA
206	13271/2023 WP(C)/27703/2023	JAGADISH DEBTA-MP	SAROJ KUMAR MISHRA
207	13272/2023 WP(C)/27704/2023	CHARISAMBHU MILK COOPERATIVE SOCIETY LTD. BOUDH-MP	SANJIBRATA PANDA
208	13273/2023 WP(C)/27705/2023	PRINSHU DHANUKA @ AGRAWAL-MP	SIDHARTHA DAS
209	13274/2023 WP(C)/27706/2023	GOLAM GILANI HABIB-MP	SUKANTA KUMAR NAYAK (2)
210	13275/2023 WP(C)/27707/2023	SITARAM AGRAWALA-MP	SAROJ KUMAR MISHRA
211	13276/2023 WP(C)/11144/2022	BINAYAK SUBUDHI-MP	M/S.ANURAG PATI
212	13277/2023 WP(C)/27710/2023	ASWINI KUMAR PRADHAN-MP	SAROJ KUMAR MISHRA
213	13278/2023 WP(C)/27711/2023	CHAMARA SETH-MP	SAROJ KUMAR MISHRA
214	13279/2023 WP(C)/27712/2023	PANCHANAN DAS-MP	JAGAJIBAN PRADHAN
215	13280/2023	RATNAKAR BEHERA-MP	KRUSHNA CHANDRA RATH

216	WP(C)/23997/2023 13281/2023	AAKASH KUMAR AGRAWAL-MP	BIPLAB MOHANTY
217	WP(C)/24066/2023 13282/2023	CHAITANYA MADHUAL-MP	JAGAJIBAN PRADHAN
218	WP(C)/27714/2023 13283/2023	PRASANNA KUMAR SAHU-MP	JAGAJIBAN PRADHAN
219	WP(C)/27717/2023 13284/2023	SURESH PANDIT-MP	JAGAJIBAN PRADHAN
220	WP(C)/27719/2023 13285/2023	BHAGIRATHI MAHANTA-MP	PRAFULLA CHANDRA ACHARYA
221	WP(C)/33537/2021 13286/2023	GHANASHYAM SAHOO-MP	RAMESH CHANDRA JENA
222	WP(C)/27726/2023 13287/2023	ANKIT KUMAR-MP	SOUMYA DEV RAY
223	WP(C)/27732/2023 13288/2023	PADMINI BALA-MP	ABHAYA KUMAR PARIDA
224	WP(C)/22592/2023 13289/2023	PRAKASH GOUDA-MP	SANTOSH KUMAR MAHANTY
225	WP(C)/27735/2023 13290/2023	HRUSIKESH PATNAIK-MP	DILIP KUMAR SAHU
226	WP(C)/26093/2023 13291/2023	CHITTARANJAN DAS-MP	M/S.PRASANTA KU.NANDA
227	WP(C)/19469/2013 13292/2023	M/S. SRIKRISHNA ESTATE AND CONSTRUCTION PVT. LTD	DEBES KUMAR RATH
228	WP(C)/21211/2022 13293/2023	SHREE JAGANNATH MAHAPRABHU AND SHREE LAXMINARAYAN KUMAR	PRABHU BIJE UDEPUR-MP
229	WP(C)/27747/2023 13294/2023	PRADEEP KUMAR DEBNATH-MP	PRANAB KUMAR GHOSE
230	WP(C)/27748/2023 13295/2023	NILACHAL DAS-MP	JAGABANDHU SAHU
231	WP(C)/27749/2023 13296/2023	PRAVASH CHANDRA JENA-MP	BAIJAYANTI MOHANTY
232	WP(C)/27750/2023 13297/2023	SURYA NARAYAN CHOPDAR-MP	JAGABANDHU SAHU
233	WP(C)/27751/2023 13298/2023	JHARANA GURU-MP	
234	WP(C)/23432/2023 13299/2023	INSTITUTE OF MEDICAL TECHNOLOGY PHARMACY COLLEGE	ASHOK KUMAR MOHAPATRA
235	WP(C)/27753/2023 13300/2023	MUKESH KUMAR AGARWAL-MP	AVIJIT PATNAIK
236	WP(C)/27752/2023 13301/2023	BIBEK AGRAWAL-MP	BIPLAB MOHANTY
237	WP(C)/27754/2023 13302/2023	DAMODAR NAYAK-MP	TANMAY MISHRA
238	WP(C)/27756/2023 13303/2023	BRUNDABAN BIHARI KHATUA-MP	MAHITOSH SINHA
239	WP(C)/27757/2023 13304/2023	BINODINI SAHOO-MP	BIREN SANKAR TRIPATHY
240	WP(C)/31969/2022 13305/2023	ANJU SINGH @ ANJU SINGH DASH-MP	RAJIV KUMAR MAHANTA
241	WP(C)/27762/2023 13306/2023	SARBESWAR BISHI-MP	TRILOCHAN NANDA
242	WP(C)/27779/2023 13307/2023	SITA MUNDA-MP	M/S.S.C.SAMANTARAY
243	WP(C)/5387/2020 13308/2023	M/S. EASTERN CONSTRUCTION, KEONJHAR-MP	JAGAMOHAN PATTANAIAK
244	WP(C)/27786/2023 13309/2023	MAA BUDHIJAGULAI SHG, BALASORE-MP	AMIT PRASAD BOSE
245	WP(C)/27787/2023 13310/2023	SHARADA PRASANNA ROUT-MP	KUNAL KUMAR SWAIN
246	WP(C)/33925/2022 13311/2023	NIRANJAN RANA-MP	SIDHANT DWIBEDI
	WP(C)/27791/2023		

247	13312/2023 WP(C)/27793/2023	SOUBHAGYA SAHOO-MP	MANOJ KUMAR MOHANTY
248	13313/2023 WP(C)/27797/2023	CHANDRAMOHAN BEHERA-MP	LAXMINARAYAN PATEL
249	13314/2023 WP(C)/15019/2014	THE EXECUTIVE OFFICE-MP	M/S.NIRANJAN PANDA
250	13315/2023 WP(C)/27805/2023	SUJAY KUMAR BARAL-MP	SHIVSANKAR MOHANTY
251	13316/2023 WP(C)/27811/2023	DIBYA JYOTI NANDA-MP	SAHASRA JYOTI NANDA
252	13317/2023 WP(C)/27812/2023	DR. SUNIL DAS-MP	AVIJIT MISHRA
253	13318/2023 WP(C)/23704/2023	SANDHYA RANI SAHOO-MP	SUSANTA KUMAR MISHRA
254	13319/2023 WP(C)/27813/2023	BIJAYA KUMAR SAHOO-MP	DINESH KUMAR MALLICK